

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 8<sup>th</sup> February, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE S. P. WANGDI**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 48/2018 (M.A. No. 110/2018)	Sita Ram Gupta Vs. State of U.P. & Ors.	Mr. Himanshu Gupta, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 472/2017 (M.A. No. 920/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Nitin Singh, Adv. Mr. M. P. Shorawala, Adv.
<b>FOR HEARING</b>			
3.	Original Application No. 550/2016 (M.A. No. 1047/2016 & M.A. No. 1383/2017)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Eeshan Chaturvedi, Advs. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG for Rajasthan Mr. Sanjeet Purohit, Adv.
4.	<b>Execution Application No. 18/2017 IN</b> O.A. No. 16/2014 (M.A. No. 98/2018)	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkata Raman, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Mr. Sudhir Kulshreshtha, Adv. Mr. Tarunvir Singh Khehar, Adv. Ms. Jagrati Singh, Adv. for Applicant in M.A.
5.	Original Application No. 245/2017	Mahesh Chandra Saxena Vs. State of Uttar Pradesh & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1, 2 & 4 Mr. Ravindra Kumar, Adv. for R-3 Mr. B. V. Niren, Adv. for CGSC
6.	Original Application No. 260/2017	Kiran Singh Vs. Union of India & Ors.	Mr. Vinay Sharma, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-2 to 5 Ms. Deep Shikha Bharti, Adv. Mr. Anand Shri for R-6
7.	Original Application No. 365/2017	G. D. Goenka Public School Vs. South Delhi Municipal Corporation & Anr.	Mr. Raj Panjwani, Sr. Adv. with Mr. Bijender Singh, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Ms. Puja Kalra, Adv. for SDMC
8.	Original Application No. 680/2017 (M.A. No. 1335/2017)	Rajpal Vs. Mines and Geology Department, Govt. of Haryana & Ors.	Mr. Shanmuga Patro, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 6 Mr. Manoj Chauhan, Adv.

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2**

Date : 8<sup>th</sup> February, 2018

HON'BLE MR. JUSTICE S. P. WANGDI  
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
9.	<b>M.A. No. 130/2018 IN</b> Original Application No. 01/2018 (EZ)	Shamsher Ali Vs. West Bengal Pollution Control Board & Ors.	Ms. Paushali Banerjee, Adv. for Applicant in M.A.

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